

tak, Jind and Sonapat by road over/underbridges.

(b) Does not arise.

(c) Under the extant rules, the Railways construct road over/underbridges in replacement of any of the existing busy level crossings provided the schemes are sponsored by the State Government and further the State Government Road authority agree to bear their share of the cost. The concerned State Government have not so far sponsored proposals for replacement of any of these level crossings by road overbridges.

#### Railway Porters

1341. Shri Balraj Madhok:  
Shri Hardyal Devgun:

Will the Minister of Railways be pleased to state:

(a) the steps taken for the welfare and security of railway porters since the independence; and

(b) the manner in which lakhs of rupees collected from railway porters annually as license fees are being utilised?

The Minister of Railways (Shri C. M. Poonacha): (a) The Licensed Porters, who were, prior to 1947, generally employed through contractors, are now licensed direct by the Railways, so that they may enjoy security of tenure as long as their work and general conduct are satisfactory.

Other steps taken for their welfare are—

(i) Free 'out-patient' medical treatment is provided to licensed porters for self only; and

(ii) Bipartite Committees are formed at important stations to redress their grievances.

The portage charges have been recently reviewed by the Railways and rates enhanced wherever necessary.

(b) The amount of licence fee collected is utilised towards the cost of supervisory staff and supply of uniforms wherever provided by the Railways. The licence fee is fixed on "no-profit-no-loss" basis just to cover the above expenditure.

#### Railway Employees of Chittaranjan Locomotive Workshop

1342. Shri Devan Sen: Will the Minister of Railways be pleased to state:

(a) the names of employees of the Chittaranjan Locomotive Workshop, who have been dismissed under the President's order since 1960; and

(b) whether Government propose to revise the said order, thereby enabling the dismissed persons to resume their duties?

The Minister of Railways (Shri C. M. Poonacha): (a) None was dismissed; only one employee, Shri Shambhu Nath Dey, was, however, removed from service.

(b) No.

#### Pay Scales of Skilled Labour on Railways

1343. Shri Devan Sen:  
Shri Madhu Limaye:

Will the Minister of Railways be pleased to state:

(a) whether there are two categories of skilled labour on the Indian Railways, one recruited from the Khalasis (unskilled labourers) and the other from the Trade Apprentices (after undergoing 5 to 3½ years schooling) direct;

(b) if so, whether both are paid the same scales;

(c) whether in view of several years' training and the extra expenditure involved, Government propose to give the skilled personnel recruited from Trade Apprentices, a higher scale; and